

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:377

ANSWERED ON:19.07.2016

Modernisation of Police

Adsul Shri Anandrao ;Devi Smt. Veena;Gopal Dr. K.;Karandlaje Km. Shobha;Maragatham Smt. K.;Nishank Dr. Ramesh Pokhriyal;Rao (Avnithi) Shri Muthamsetti Srinivasa;Reddy Shri Ch. Malla;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has decided to continue central assistance for the modernisation of police force scheme from this year onwards and if so, the details thereof;
- (b) whether the funds provided earlier under the said scheme to the State Governments were inadequate and if so, the action taken by the Government in this regard;
- (c) whether many State Governments have demanded enhanced allocation of fund under the said assistance and if so, the reaction of the Government in this regard;
- (d) whether the Government has received a representation from the Chief Minister of Tamil Nadu in this regard; and
- (e) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a): The central assistance under the Modernisation of Police Forces scheme is being continuously given since the year 2000-01 and the same has not been discontinued. Therefore, question of decision on continuance of central assistance under the MPF Scheme does not arise.

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(b): Since 'Police' is a state subject under the Seventh Schedule of the Constitution of India, the Government of India has been only supplementing the efforts and resources of the States by implementing the MPF Scheme. Moreover, funds are provided to the State Governments keeping in view availability of funds, utilization by State Governments and adequacy/requirement of funds.

(c): to (e) Under the MPF Scheme, the central allocation amongst the States is made on a pro rata basis, factoring in: population (35% weightage), Sanctioned strength of police force (25% weightage), Number of police stations (15% weightage), Incidence of crime per lakh population (25% weightage). However, State Governments demand enhanced allocation of fund under the said assistance over and above their allocation. Based on availability of funds & utilization by the states, additional funds are allocated to states. Further, under the MPF scheme there is a provision of Contingency Fund of HM to meet additional & contingent requirement of States. However, during year 2015-16 an amount of Rs. 63.90 crore have been released to the State Government of Tamil Nadu under the MPF Scheme and for the current financial year an amount of Rs. 32.31 crores have also been allocated to the Government of Tamil Nadu.
